

F. No. J-11017/6/2021-Judicial-Part (1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 16th July 2024

Shastri Bhawan, New Delhi,
Dated the 16th July, 2024

ORDER

The President is pleased to accept the resignation of **Shri Jayanta Kumar Bal**, Senior Panel Counsel for Central Administrative Tribunal Cuttack Bench, with effect from **20.06.2024**.

2. Consequently, the name of Shri Jayanta Kumar Bal, Advocate, appearing at the serial number '02' in the List 'B' of this Department's Order No. J-11017/6/2021-Judicial-Part (1) dated 21.09.2021, **stands omitted**.

3. Hindi version of this order will follow.



(Sher Singh Dagar)
Joint Secretary & Legal Adviser

Copy (through email) to:

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary / all the Additional Secretaries and Joint Secretaries in the main secretariat of Department of Legal Affairs.
3. Shri P K Parhi, Dy. SGI, High Court of Orissa.
4. The Registrar, CAT, Cuttack Bench.
5. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocate for Union of India".
6. Hindi Section, Department of Legal Affairs, for translation of this order.
7. Office copies.

K. Gaurva
16.07.2024

(Kumar Gaurva)
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